

Supply of Cement Slabs and Steel Reinforced covers to the DDA

468. SHRI GHAYOOR ALI KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that huge orders for cement slabs and steel reinforced covers were placed by the Delhi Development Authority with the Maruti Ltd., between October, 1976 and January, 1977;

(b) if so, what are the details of the orders placed and what was the price fixed for these items; and

(c) whether any tender was called for the supply of these items?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Order for 5000 reinforced cement concrete slabs was placed during September, 1976 and not between October, 1976, to January, 1977 as stated in the question.

(b) Order was placed for supply of 5000 slabs of 6'x2' size at Rs. 30 each amounting to Rs. 1.5 lakhs against which only 4216 slabs costing Rs. 1,26,400 had been taken.

(c) Yes, Sir. Tenders were called and press publicity was given. Out of 5000 slabs of 6'x2' size at Rs. 30 received, M/s Maruti Limited being the lowest tender.

Purchase of Cement slabs from Messers Maruti Ltd.

469. SHRI GHAYOOR ALI KHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Delhi Development Authority has paid the amount of all the bills to M/s. Maruti Ltd. for the supply of cement slabs and steel reinforced covers during the period from October, 1976 to January, 1977;

(b) if so, what is the amount so paid and whether it involves certain

bills against which no supply was actually received;

(c) what are the names of the persons who were responsible for the payment of these bills; and

(d) whether Government propose to take any action against the officials who are found to have colluded in over-payment?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) (i) The amount paid by the Delhi Development Authority is Rs. 1,26,480.

(ii) The amount paid does not involve bills against which no supply was actually received.

(c) and (d) In view of the reply to (b) above the question does not arise.

Air Conditioners in Safdarjang Hospital

470. SHRI HARSH DEO MALAVIYA:

SHRI HIMMAT SINH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a report which appeared in the 'National Herald', dated the 9th July, 1977 under the heading "Hospitals and Air-conditioners";

(b) whether it is a fact that while the Medical Superintendent of the Safdarjang Hospital has three air-conditioners in his office, there is not even a single air-conditioner in the orthopaedics emergency operation theatre;

(c) whether it is also a fact that there is lack of cleanliness in the above operation theatre;

(d) whether Government are aware of the general public grievance over